

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 7/441/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017**

Name of the Company: Hussain Sheth & Sons (Shipbreakers) Pvt. Ltd.

Section of the Companies Act: Section 233-B (7) of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1. VINIT NAGAR

PCS

Petitioner

Vinit
[Signature]

2.

ORDER

Learned PCS Mr. Vinit Nagar i/b Dave Nagar & Associates present for Petitioners.
None present for ROC.

Learned PCS appearing for the Petitioners no. 1 to 3 represented that petitioners no. 1 and 2 paid the fine amount before the Hon'ble Additional Metropolitan Magistrate, Ahmedabad and he wants to withdraw the application in respect to petitioners no. 1 and 2.

List the matter on 11.10.2017.

[Signature] 11.9.17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of September, 2017.